

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):
(a) to (c) The Expert Committee on "Leveraging Panchayats for Efficient Delivery of Public Goods and Services" recommended that the National Rural Health Mission (NRHM) are to be redesigned by the Ministry of Health and Family Welfare to accommodate state specific devolution of functions, funds and functionaries as per their Activity Map for Implementation of the NRHM. The Ministry of Health and Family Welfare reported that the model Activity Map for NRHM has been prepared and shared with the States for adoption and transfer funds, functions and functionaries to Panchayati Raj Institutions (PRIs).

Funds under BRGF for Uttarakhand

†2402. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Ministry has taken decision to change/relax the parameters of Backward Regions Grant Fund (BRGF);

(b) if so, the number of more districts of the country to be benefited by this change in parameters, the details thereof;

(c) the names of the districts of Uttarakhand and the amount of fund given to them through BRGF during the last two years including the present financial year and the details thereof; and

(d) whether the Ministry would contemplate upon the matter of increasing the amount of funds given to hilly States through BRGF?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):
(a), (b) and (d) To identify the backward districts in the country under the BRGF Programme for the remaining period of the Twelfth Five Year Plan *i.e.* 2014-15 to 2016-17, Planning Commission has proposed new parameters which *inter-alia* include, Economic, Human Development and Infrastructure. The said proposal has been shared with the BRGF States for their inputs.

(c) Three Districts of Uttarakhand namely, Chamoli, Champawat and Tehri Garhwal are covered under the District component of the BRGF Programme. The fund released for these Districts under the BRGF Programme (Development Grant) during the last two financial years (2011-12 & 2012-13) and the present financial year (2013-14) is given in the Statement (*See below*).

†Original notice of the question was received in Hindi.

Statement

*Uttarakhand: Funds released during 2011-12, 2012-13 and 2013-14
(upto 10-02-2014) under the Development Grant Component
of the BRGF Programme*

Sl. No.	Name of District	Funds Released (Rs. in crore)		
		2011-12	2012-13	2013-14 (upto 10-02-2014)
1	Chamoli	9.95	17.34	10.67
2	Champawat	6.76	10.76	0.00
3	Tehri Garhwal	10.84	18.74	12.12
	TOTAL	27.55	46.84	22.79

Steps for strengthening of PRIs

2403. DR. T. N. SEEMA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government has felt the need for classification of the requirements of Panchayats into certain categories, if so, the complete details thereof and if not, the reasons therefor;

(b) whether Government has proposed/proposes any specially designed programme for Panchayati Raj Institutions (PRIs) to improve the performance of Women Panchayat members, if so, the details thereof; and

(c) the steps taken by Government to improve efficiency in the delivery of public goods and services and to implement the recommendations of Expert Committee of Panchayati Raj and also steps taken/being taken by Government to strengthen the Panchayati Raj System?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):
(a) to (c) No, Sir. This Ministry has not classified the requirements of Panchayats. However, under its scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), which aims to strengthen the Panchayati Raj system, financial assistance is provided to States/UTs for activities such as administrative and technical support at Gram Panchayat level, capacity building and training of Elected Representatives and Panchayat functionaries, construction of Gram Panchayat buildings, strengthening